

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that the cases listed before the Single Bench of Hon'ble Mr. Justice Vinod Chatterji Koul tomorrow on 11th of October, 2022 in the Regular Cause list, on account of his lordship's non-availability on the aforesaid date, will now be taken up by the Single Benches of Hon'ble Mr. Justice Sanjay Dhar and Hon'ble Mr. Justice Javed Iqbal Wani, as per the following arrangement:-

<u>Name of the Bench</u>	<u>Regular Cases</u>
1. SB-V of Hon'ble Mr. Justice Sanjay Dhar	Sr. Nos. 1 to 54
2. SB-VI of Hon'ble Mr. Javed Iqbal Wani	Sr. Nos. 55 to 108

By order.

Dated:- 10-10-2022.

Sd/-
Registrar Judicial.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul. They are requested to make the staff and the case files available in the transferee Courts.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.
4. Incharge NIC, for uploading the notice on the concerned official website.
5. Shri Tajamul Hussain, Developer, for necessary action at his end.
6. Notice boards.
7. Office file.

... for information and necessary action.

Registrar Judicial,
Srinagar.

(Signature)
10/10/22